

**World Bank loan for power sector**

2058. SHRI B.N. REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether the Government are aware that the World Bank proposes to effect some fundamental changes in its procedures of giving loans for investment in power sector in developing countries;

(b) if so, whether these changes are likely to affect India; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) No, Sir.

(b) and (c). Do not arise.

**Transfer of officers posted at Ambala Cantt.**

2059: SHRI TEJ NARAYAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the details of period of postings of Divisional Railway Manager, Assistant Divisional Railway Manager, Senior Deputy Commercial Superintendent and Deputy Commercial Superintendent in Ambala Cantt. during the last five years; and

(b) the reasons for their overstay at one station and when these officers are likely to be transferred after the expiry of their term?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

**Pantry car contract in Shatabdi Express**

2060. SHRI TEJ NARAYAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the pantry car contract in Shatabdi Express (Delhi-Chandigarh) has not been awarded to a genuine party; and

(b) if so, the corrective steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) No, Sir.

(b) Does not arise.

**LPG terminals at Kandia and Mangalore**

2061. SHRI C.P. MUDALA GIRIYAPPA:  
SHRI MADHAVRAO SCINDIA:  
SHRI V. KRISHNA RAO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a proposal for establishment of LPG terminals at Kandla and Mangalore;

(b) if so, the details and estimated cost thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) The details and estimated costs are yet to be decided.

(c) The Government have accorded approval to Indian Oil Corporation and Hindustan Petroleum Corporation for preparation of Detailed Feasibility Reports (DPRs) for these projects at Kandla and Mangalore respectively. The reports have since been received.

#### **Non-Availability of LPG Regulators in Mizoram**

2062. DR. C. SILVERA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have received complaints regarding non-availability of LPG regulators with the LPG dealers in Mizoram;

(b) if so, the details thereof;

(c) if not, the reasons for not issuing new LPG connections on the priority vouchers issued on the recommendations of VIPs in Mizoram; and

(d) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (d). During the year 1990 (upto November) no complaint regarding non-availability of LPG regulators, delay in release or non-release of LPG connections against priority authorisation has been received by Indian Oil Corporation, the only oil company marketing LPG in Mizoram.

#### **Non-provision of Student Concession by Vayudoot Agents**

2063. DR. C. SILVERA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any provision for

providing students concession for Vayudoot services to bonafide students moving out of Mizoram;

(b) if so, the reasons for not providing this facility to the bonafide students by Vayudoot Agents and departmental in Mizoram;

(c) whether such concession is available and provided by Vayudoot Agents and departmental offices to Mizom students when they return to Mizoram from any part of the country;

(d) if so, whether the Government propose to take some action to remove this anomaly immediately; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) to (e). Concession is given to bonafide students of recognised educational institutions, at the rate of 50% of the basic fare, on Vayudoot services, for travel from place of study to home town or vice versa. Handling agents of Vayudoot Limited have also been authorised to issue such concessional tickets in consultation with Vayudoot booking offices. According to Vayudoot, no complaint has been received by it regarding refusal of such concession to bonafide students of Mizoram.

#### **Bairabi Hydrel-Electric Project In Mizoram**

2064. DR. C. SILVERA: Will the Minister of ENERGY be pleased to state:

(a) whether requests have been received in October, 1990 for early execution of the Bairabi hydrel project in Mizoram;

(b) if so, the details thereof and action taken thereon; and